

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSION (SHRI BIREN SINGH ENGTI): (a) No such request has been received from the Government of Karala during 1986 though such requests were received in earlier years.

(b) In terms of the existing holiday-policy, there is no scope for declaring a closed holiday for Central Government Offices in Kerala on the occasion of Narayana Jayanti.

Special Status to Assam

244. SHRI G. G. SWELL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of India are considering conferring special status on Assam in order to fulfil their obligations under the Assam Accord;

(b) whether relevant provisions of the Constitution to achieve the objective are being amended; and

(c) what are those provisions?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) to (c) The Assam Accord does not make a mention of special status for Assam nor has the Central Government made any commitment in this regard. As such, the question of granting special status to Assam does not arise.

Exploring Indian Ocean for Radio Active Minerals

245. SHRI DHARAM PAL SINGH MALIK:
SHRI SUBHASH YADAV:
SHRI M. RAGHUMA REDDY:

Will the PRIME MINISTER be pleased to state:

(a) the names and number of sites where explorations are being conducted for atomic minerals including uranium on the Indian off-shore;

(b) whether any fruitful result have been achieved; and

(c) financial allocation made during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) At present no exploration is being conducted for atomic minerals including Uranium on the Indian Off-shore.

(b) and (c) Does not arise.

[Translation]

Dacoities in Delhi

246. SHRI RAJ KUMAR RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of dacoities in Delhi during the period January, 1986 to 30 September, 1986;

(b) the loss of life and property as a result thereof; and

(c) the number of dacoities detected and the number of persons apprehended and the details of the goods recovered from them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 15.

(b) (i) Loss of life—3

(ii) Loss of property—Rs. 5,07,710/-

(c) (i) Cases detected—11

(ii) Persons apprehended—55

(iii) Value of goods Rs. 3,91,180/- recovered.